

# THE CHAMBER OF TAX CONSULTANTS

3, Rewa Chambers, Ground Floor, 31 New Marine Lines, Mumbai 400 020 Tel.: 2200 1787 / 2209 0423 / 2200 2455

E-mail: ctcessay@gmail.com Visit us at: www.ctconline.org



# THE DASTUR ESSAY COMPETITION 2019

For Students of Law & Accountancy









A certificate of appreciation will be awarded to all the participants. The **top 3 essays** will be published along with a photograph of the participant in The Chamber's Journal and top 10 essays will be uploaded on our website **www.ctconline.org** 

## **The Dastur Essay Competition**

The Chamber is one of the oldest professional organisations founded in 1926 and now in its 92nd year. The Chamber has been organising the Dastur Essay Competition since 2012 for Law Students and Article Trainees pursuing CA, CS and ICWA Courses, where essays on current topics are invited and then the same are judged by senior professionals with prizes and certificates being awarded to meritorious essays.

We, at The Chamber believe that young students are the future leaders of our nation. They have the strength to bring ideas to life. Writing, a dying art today, is an important tool for encouraging the young fresh minds with novel ideas, to express themselves on topics of professional interest and get recognised by a professional forum, with around 4,000 members, through publication of the top three essays in 'The Chamber's Journal'.

Hence, by participating in the Eighth Dastur Essay Competition of The Chamber, we request the budding professionals, passionate about expressing themselves through their words, to take this opportunity to get the creative ideas flowing and allow he author within, to blossom.

### Topics that have been selected for the Eighth Dastur Essay Competition are:

- 1. Feminism, a misunderstood concept today.
- 2. Trade wars or Territorial wars, the next global battle.
- 3. Right to privacy, its sanctity in India.

## **Objectives**

The objectives of the Competition are to cultivate good reading and writing communication skills coupled with encouraging "passion for writing" and "creativity", a quality which every human being possesses, which is possibly hidden and may be unknown to the individual himself.

The Dastur Essay Competition gives a platform to the young professionals to showcase their characteristics that illuminate the good students and potentially great writers. This Essay Competition invites students to explore a wide range of challenging and interesting questions beyond the confines of the college curriculum.

Chairperson Mrs. Nishtha Pandya

**Organised by STUDENT COMMITTEE** 

President
CA Hinesh R. Doshi

Vice Chairperson Mrs. Niyati Mankad Convenors

Mr. Sachin Maher | Mrs. Pramita Rathi

Advisor Mr. Ajay R. Singh

#### **GUIDELINES AND RULES FOR ESSAY COMPETITION**

#### PARTICIPATION AND REGISTRATION

- 1.1 Only one Essay per participant may be submitted. Multiple or incomplete submissions will lead to disqualification.
- 1.2 The Essay must be written in English.
- 1.3 Only original Essays will be considered for the competition. No part of it should have been published earlier nor should it be under consideration of publication or a contest elsewhere. Any form of plagiarism will result in disqualification of the Essay. The participants will submit a separate undertaking with regard to originality of work.
- 1.4 Identification mark must not be found in any part of the Essay.
- 1.5 Participation is restricted to students enrolled in the 3-year LL.B course or the 5-year integrated law course or CA Article or CS/ICWA trainees only. Participants must be below 28 years as on date of submission.

1.6 Participants may register (no registration fee) by sending a mail to ctcessay@gmail.com on or before 25th January, 2019, mentioning:



(b) Name of Participant (in capital letters)

Male/Female (c)

(d) DOB

(e) Course

- Name of University/College/Institution/Employer/ Firm Name (f)
- Registration No. of CA/CS/ICWAI (Article Trainee) (g)
- (h) **Address for Correspondence**
- **Contact Number & Mobile**
- E-mail



Registration Form

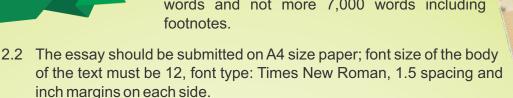
form on website

Zww.ciconline.org



#### 2. PRESENTATION AND SUBMISSION

2.1 The essay must comprise not less than 5,000 words and not more 7,000 words including



- NY CONTEST GUIDELINE
- 2.3 There should be appropriate footnotes indicating the correct source of information. The footnotes may be typed in font size 9, font type: Times New Roman, 1.5 spacing.
- 2.4 A bibliography, mentioning all the articles, books, references, websites etc., referred to should be made at the end.
- 2.5 Two hard copies of each entry in the format mentioned in paras 2.2 to 2.4 must be posted/couriered or delivered to:

The Chamber of Tax Consultants, 3 Rewa Chambers, Ground Floor, 31, New Marine Lines, Mumbai-400 020. The participants may send their entries in the format mentioned in paras 2.2 to 2.4 by e-mail in PDF File document forwarded to ctcessay@gmail.com. Essays sent by e-mail will be rejected if there are no proper attachments.

- 2.6 Copyright of all participants are respected, but neither the CTC, nor the organisers will be responsible for any infringement of the same.
- 2.7 Essays may be sent to the above-mentioned address by courier or hand delivered only.
- 2.8 Entries shall be enclosed with a covering letter mentioning the name of the college, class of the student along with self-certified photocopy of college ID. For CA/Article/CS or ICWA Student seal of the Principal (organisation where student is Article Trainee) along with Registration No. Participants must also submit a short bio-data duly signed (mentioning their contact number, e-mail and postal address). Entries sent by e-mail shall contain all the above attachments.
- 2.9 Essays must reach the above-mentioned address on or before 28th February, 2019.
- 2.10 The Chamber of Tax Consultants assumes no responsibility for lost, delayed or incomplete entries or technical malfunction of server, traffic congestion on net or a combination thereof.

#### **MARKING CRITERIA** 3.

- 3.1 Each Essay will be marked on a total of 50 marks.
- 3.2 The judging may be done on the basis of Structuring, Originality, Content, Language, Grammar & Style employed etc.
- 3.3. Essays will be reviewed by a distinguished panel of impartial judges and academicians.
- 3.4 The decisions of the judges shall be final in all respects. The Chamber is not liable to give any clarification to any of the participants regarding the marks allotted to his/her Essay.
- 3.5 The best 10 Essay writers will be felicitated at The Chamber's AGM.



## **AWARDS**



- A Certificate of merit, mementoes and a prize shall be awarded to each of the 3 best
- 4.2 The prizes awarded shall be as follows:



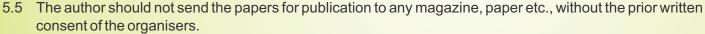




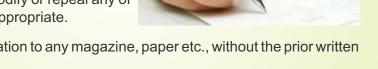
- Consolation Prizes shall be awarded to next best 7 Essays.
- Certificate of participation will be issued to each of the participants.
- 4.5 The best 3 Essays will be published along with a photograph of the participants in The Chamber's Journal and the best 10 Essays will be uploaded on the website of The Chamber.
- 4.6 All winners shall be duly intimated by e-mail or telephone and called upon to be felicitated at the time of AGM to be held on 4th July, 2019.

#### 5. **MISCELLANEOUS**

- The administration of the contest including determining the eligibility of participant or Essays, standard of Essays, evaluation of Essays and awarding of the prizes is within the sole and absolute discretion of organisers.
- 5.2 The Chamber reserves the right of publication of prize winning Essays.
- 5.3 If there arises any situation that is not contemplated in the Rules, the organisers decision on the same shall be final.
- 5.4 The organisers reserve the right to vary, alter, modify or repeal any of the above rules if so required and as they deem appropriate.



5.6 The participants will be responsible for any claim against the CTC in respect of Essays submitted.



#### 6. LAST YEAR'S WINNERS





Mr. Umang Upendra Gupta Khandelwal Jain & Co. Chartered Accountants Mumbai

Ms. Krisha Jitesh Sanghvi Hinesh R. Doshi & Co. LLP Chartered Accountants, Mumbai

Mr. Meet Hiren Shah **GBCA & Associates Chartered Accountants** Mumbai



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